

property abuts a village road, the building set back from the centre line of that road should be by 30 mts.

(iii) No dwelling unit should be built within 400 mts. of the right of way of any National Highway.

(b) Yes, Sir.

(c) MCD has reported that as and when any unauthorised construction or deviation against the sanctioned building plan is noticed, action under the law is taken.

[Translation]

#### Financial Assistance to Railways

5302. SHRI PANKAJ CHOUDHRY : Will the Minister of RAILWAYS be pleased to state:

(a) whether Railways have sought financial assistance as are available to the road sector;

(b) if so, the details thereof, and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir. However, the Railways have been seeking several tax and fiscal incentives as have been extended to other infrastructural sectors.

(b) and (c) Do not arise.

[English]

#### Cargo Centre at Bangalore Airport

5303. SHRI A. SIDDARAJU : Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government propose to set up a cargo centre for perishable goods at Bangalore Airport;

(b) if so, the details thereof; and

(c) the time by which it will be set up?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR) : (a) to (c) M/s Mysore Sales International Limited (MSIL), a Government of Karnataka Undertaking, signed a Memorandum of Understanding (MOU) with the Agricultural and Processed Food Products Export Development Authority (APEDA) for setting up a centre for handling perishable cargo in the warehouse of MSIL. The estimated cost of this facility is Rs. 1.5 crores. The centre is expected to be commissioned by September, 1998.

#### Schemes For Slum Dwellers in Maharashtra

5304. SHRI D.S. AHIRE :

SHRI MADHAV RAO PATIL :

Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) whether the Government of Maharashtra has started many schemes for the improvement of slum dwellers and also the environmental conditions of the slum;

(b) if so, whether the State Government has submitted any schemes to the Union Government to obtain N.O.C.;

(c) if so, the details thereof;

(d) the time since when these schemes are pending with the Union Government; and

(e) the time by which the schemes are likely to be cleared?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) to (e) In 1998, Ministry of Urban Affairs & Employment received one Action Plan of the Government of Maharashtra under Upgradation and Special Problem Grants for Rs. 50 crores recommended by the 10th Finance Commission for the improvement of slum conditions in Mumbai, through Ministry of Finance for comments. This Ministry supplied its comments to Ministry of Finance within a month of receipt of the proposal.

So far as the schemes of Environmental Improvement of Urban Slums (E.I.U.S.) and National Slum Development Programme (NSDP) are concerned, State Governments are not required to obtain N.O.C. from this Ministry.

#### Computerised Complaint System

5305. SHRI VAIKO :

SHRI A. GANESHAMURTHI :

Will the Minister of RAILWAYS be pleased to state:

(a) whether any railway stations in Tamil Nadu have been selected for keeping the computerised complaint system during the Current financial year; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) and (b) Nine stations in Tamil Nadu viz. Chennai Central, Coimbatore